

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-731(ND)2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2019**

**NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP India
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. AbhishekKaul and Mr. Siddhartha Shukla,
Advocates


Present for the Respondent: Mr. GiteshAneja, Advocate

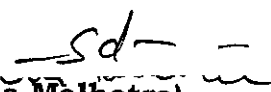
ORDER

Mr. Gitesh, Ld. Counsel has put in appearance on behalf of the Corporate Debtor.

He prays for some time to file reply. Let the same be filed.

To come up for arguments on 6th June, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**